

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. 1014/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.07.2019**

NAME OF THE PARTIES: Amit Kumar Mehta

V/S

JM Ferro Alloys Private Limited

SECTION OF THE COMPANIES ACT: 213,241,242 & 244 OF COMPANIES
ACT, 2013

ORDER

6. C.P. 1014/2019

Both sides present. The counsel for the respondent had served a detailed reply to the contentions raised in the petition. The petitioner seeks time to go through the reply and file rejoinder if any within one week by duly serving a copy to the respondent side. Time granted. List this matter on 16.07.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)